

श्री अशोक सिंह : क्या माननीय मंत्री महोदय बतायेंगे कि जब दालों की उपार देस में इतनी कमी है जिसकी वजह से दालों के पाब बहुत तेज हैं तो उसके बास्ते क्या उपाय कर रहे हैं ताकि दालों के दाम नीचे आवें ?

**SHRI ANNASAHEB P SHINDE.**  
This is out of the purview, but out of respect for the senior Member, I would say this. As far as this year is concerned, we are going to have a bumper crop of grams. Therefore, the concern of the farming community is that the prices are coming down very much. I have made a statement last week the Government is prepared to purchase grams at support prices. At the moment, I do not think there is any short-term problem. The long-term problem is there, but the short term problem is not there.

श्री नरसिंह नारायण पांडेय : महारास में खास मंत्री जी ने एक बयान दिया था कि केवल पाब से छ' प्रतिशत तक खाद्यान्न की कमी अब की बार होगी। मैं जानना चाहता हूँ कि पाब से छ प्रतिशत का मुकसान जो पिछली बार आप ने बयान इसी सदन में दिया था कि चूड़ों की वजह से हो जाता है क्या उसकी रोकथाम के लिए मेसनल बेसिस पर कोई प्रोत्साहन आप बनाने जा रहे हैं जिससे इसको रोक सकें और अपने प्रोडक्शन को बढ़ा सकें ?

— अध्यक्ष महोदय : यह चूड़ों से बरबादी का सवाल नहीं है।

श्री नरसिंह नारायण पांडेय : जीयन्, इसमें वेस्टस का भी सवाल है। यही मैं जानना चाहता हूँ कि इस मेसनल कंटेस्ट्राकी को देखते हुए और इस कमी को देखते हुए क्या आप मेसनल बेसिस पर कोई ऐसी स्कीम वर्ल्ड बैंक से ऋण कर बनाने जा रहे हैं जिससे इस पर कंट्रोल हो सके ?

**SHRI ANNASAHEB P. SHINDE:**  
As far as 5 or 6 per cent shortfall is concerned, when adverse weather conditions are there, we have a shortfall to that extent. But in a year like this there is no question. In fact we shall be in a position to meet the requirements of the country out of our production.

Regarding plant protection measures, it is a very important part of the production strategy and that I have earlier explained in details.

श्री राज सुहाय पांडे : जीयन् यह ज्ञान दालों के सम्बन्ध में है, एक दाल "केसरी दाल" है जिसके सम्बन्ध में मतभेद है, कुछ कहते हैं स्वास्थ्य के लिए खराब है और कुछ कहते हैं अच्छी है, उसके सम्बन्ध में अनुसंधान भी हुआ है तो मंत्री जी स्पष्ट बक्तव्य करें कि केसरी दाल के बारे में क्या विचार है क्योंकि यह मध्य प्रदेश में ज्यादा पैदा होती है।

**SHRI ANNASAHEB P SHINDE**  
Our scientists say that they have succeeded in evolving a new variety of Kesri Dal which perhaps is less harmful to human health. But still commercial production of it has to be proved.

#### Model for Low Cost Rural Houses

\*384 DR. RANEN SEN Will the Minister of WORKS AND HOUSING be pleased to state

(a) whether Government are aware that one Calcutta designer has won special prize for 1975 in the low cost rural housing competition, and

(b) if so, whether Government propose to consider this model for Government schemes for low cost rural houses ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): (a) Yes, Sir.

(b) An exhibition of all the entries received for the competition was held in the Hall of the School of Planning and Architecture, Indraprastha Estate, New Delhi, from March 22 to March 28, 1976. It is hoped that the best of the entries will be used as models for rural houses by the various construction agencies.

**DR. RANEN SEN:** Some land was distributed to the poor people in the rural sector, but due to various reasons they are not able to build houses. So, nearly a year back certain competitions were held in Calcutta but when this rural housing scheme is lagging behind, may I know what is the reason for having another competition in order to find out the most suitable model?

**SHRI H. K. L. BHAGAT:** As would be clear from my answer, this competition was held by the SPA Trust of which HUDCO is one of the trustees. They have provided Rs. 3 lakhs and from the interest accruing therefrom and from a matching grant from the HUDCO designs were prepared for urban housing and development and for rural housing. The first one is for urban housing and the second one was for rural housing. This competition was held to find out designs for models which different agencies can use. They are to use them to build the houses.

**DR. RANEN SEN:** Even then the report in the newspaper was that it was a rural housing scheme. Now he says it is urban housing.

**SHRI H. K. L. BHAGAT:** The second one is on rural housing. That is true. The competition you referred to is for rural housing.

**DR. RANEN SEN:** May I know what advance has been made in this regard about rural housing scheme at a very low cost because people are very poor in the rural areas.

**SHRI H. K. L. BHAGAT:** So far as this particular design is concerned; the whole scheme of study was that the various entrants were asked to study a village of about 2000 population for which they are supposed to give designs of about 200 houses which are to be newly built. They have been asked to use the local material and they have to prepare designs for two rooms plus some other area. They gave these designs where the price varies between Rs. 4000 and Rs. 8000 because of the design they have given.

**SHRI PRIYA RANJAN DAS MUNSI:** May I know from the hon. Minister one thing? In connection with our 20-point programme, priority has been given for sites to give them sites for construction of houses. In this regard I want to know whether any conference or meeting was held with the State Chief Ministers or Ministers in charge of Housing to review the progress of rural housing construction and if so, whether any assessment has been made as to how far houses can be built at a low cost in rural areas and what proportion of assistance will be given from the centre and what proportion of assistance will come from the States which will generate resources on their own to give support to the rural peasantry and Harijans for rural housing construction.

**SHRI H. K. L. BHAGAT:** The question of the scheme of rural house sites to those who do not possess sites was reviewed in a meeting recently called by the Prime Minister to review the progress. There this matter was discussed.

So far as the scheme is concerned, according to the scheme, the people who are allowed house sites are expected to build their houses. But, in some cases, some states have shown interest. They have mobilised resources and they have built houses. I have the details of those States.

Now, the question is a very huge and big one—the problem of rural housing. The question is: what more can be done for them. There is a proposal under examination. The State Ministers for Housing have given a suggestion that a Rural Housing Corporation be set up. This proposal is also under consideration of the Government. But now the emphasis is that for this purpose the States should mobilise their resources also mobilise some resources by the voluntary agencies. That is the position.

**SHRI S. M. BANERJEE:** I am happy to listen that several exhibitions are being held, particularly about the designs of the houses for the rural areas. Hon. Minister said that a Rural Housing Corporation for the purpose was under consideration. My fear is that those Members of the Corporation will get the Houses but not the Harijans for whom this Corporation is being formed. I would like to know for whom is this Corporation being formed? What positive steps have been taken to construct houses at least in those areas where land has been distributed to the Harijans?

**SHRI H. K. L. BHAGAT:** I have given the answer already.

I may explain to the hon. member that there are two schemes—one is allotment of land for rural house sites and another is about the construction of houses. So far as the scheme about the house sites is concerned, I have already answered the question. So far as the second scheme is concerned, I have got the detailed Statewise figures and the hon. member can have it from me, if he wants to have it.

#### Criteria for establishing a University

\*385. **SHRI BISWANARAYAN BHASTRI:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) criteria for accordng approval for establishment of a University by the University Grants Commission;

(b) whether U.G.C. has assessed the position in the country as to the needs of Universities; and

(c) if so, outline of the assessment?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE SHRI D. P. YADAV:** (a) to (c). A statement is laid on the Table of the Sabha.

#### Statement

(a) to (c). Under the Constitution the State legislatures are competent to establish Universities and for this purpose approval of the University Grants Commission is not required. However, under Section 12A of the University Grants Commission Act, it has the power to declare a new University fit to receive assistance from the Central funds. The Central Government have since notified the University Grants Commission (Fitness of Certain Universities for grants) Rules, 1974 under Section 12A of the University Grants Commission Act. A copy of these Rules was laid on the Table of the Sabha on December 2, 1974. These Rules have also been sent to the State Governments and Universities. The Commission has requested the State Governments that before any State Government formulates a proposal for the establishment of a new University, there should be a survey of the existing facilities for higher education in the State and its projected needs. The Commission should be associated right from the beginning with the survey prior to the formulation of the proposal for establishment of a new University. The Commission has intimated the guidelines to all the State Governments and has requested them to send the required information/data in the prescribed form along with the proposal for establishment of a new University.